

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2130
ANSWERED ON:30.11.2007
PROPOSALS FROM STATES UNDER UIDSSMT
More Shri Vasantao J.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has received proposals under Urban Infrastructure Development Scheme for Small & Medium Towns (UIDSSMT) of various Municipal Councils & Corporations;
- (b) if so, the current status of these projects;
- (c) whether the grant under the said scheme has been released to these Municipal councils/corporations;
- (d) if so, the details thereof; and
- (e) if not, the reasons for delay?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)&(b): Yes, Sir. Under the Centrally Sponsored Scheme of Urban Infrastructure Development for Small and Medium Towns (UIDSSMT), 579 projects in 468 towns which covers 23 Municipal Corporations, 311 Municipal Councils/Boards, 121 Town Panchayats and 13 Census towns have been recommended by the State Level Sanctioning Committees (SLSCs) of 20 States and 2 Union Territories with an approved cost of Rs.1049506.426 lakhs. The details are given in the Annexure-I.

(c)&(d): Yes, Sir. Till date, Rs. 183788.30 lakh have been released to the State Governments/ State Level Nodal Agencies (SLNAs) for 345 projects in 280 towns comprising 15 Municipal Corporations, 186 Municipal Councils/Boards, 76 Town Panchayats and 3 Census Towns of 16 States. The details are given in the Annexure-II.

(e): No delay. Funds have been released to the State Governments/ SLNAs, as per scheme guidelines in accordance with the priority of the States and allocations provided to them.

ANNEXURES REFERRED TO IN REPLY TO LOK SABHA USQ NO. 2130 FOR 30.11.2007

ANNEXURE-I

Sl. No.	State	Total No. of Towns Approved	Municipal Corporation	Municipal Council/ Board	Town Panchayat	Census town
1	2	3	4	5	6	7
1	Andhra Pradesh	75	2	62	5	6
2	Assam	7		2	4	1
3	Bihar	9		1	8	
4	Chattisgarh	3	1	2		
5	Gujarat	48	2	44	1	1
6	Haryana	4		4		
7	Himachal Pradesh	3		3		
8	Jammu & Kashmir	8		1	7	
9	Kerala	10	1	9		
10	Karnataka	30	1	23	6	
11	Madhya Pradesh	32	7	23	2	
12	Maharashtra	47	3	42		2
13	Manipur	5		5		
14	Nagaland	7			6	1
15	Orissa	3	1	2		
16	Rajasthan	27		27		
17	Tamil Nadu	91		23	68	

18	Tripura	8			8	
19	Uttar Pradesh	35	4	25	6	
20	West Bengal	13	1	12		
21	Dadra & Nagar Haveli	2				2
22	Daman & Diu	1		1		
	Total	468	23	311	121	13

ANNEXURE-II

Sl. No.	State Board	Municipal Corporation	Municipal Council/ cities /90% of approved Cost)	Town Panchayat by SLSC	Census town Share (80%)	No. of Towns/	No. of Projects (including	Cost Approved	Eligible Central	Total ACA Released
		3	4	5	6	7	8	9	10	11
1	Andhra Pradesh	2	30	5	2	39	44	130953.87	104763.10	54033.99
2	Assam		1	2	1	4	4	2933.19	2639.87	1363.93
3	Bihar		1	3		4	4	9537.67	7630.14	3958.13
4	Chhattisgarh	1	2			3	3	6118.65	4894.92	2447.46
5	Gujarat	2	23			25	25	21272.23	17017.78	8560.26
6	Himachal Pradesh		3			3	3	1805.88	1444.70	749.44
7	Jammu & Kashmir		1	7		8	34	27579.08	24821.17	12824.27
8	Karnataka	1	9	4		14	17	23417.87	18734.30	9718.41
9	Kerala		8			8	8	15642.00	12513.60	6491.43
10	Madhya Pradesh	1	15	2		18	27	19746.62	15797.30	7898.65
11	Maharashtra	2	16			18	25	50834.50	40667.60	19086.70
12	Orissa	1	2			3	5	8842.90	7074.32	3669.86
13	Rajasthan		22			22	22	14338.05	11470.44	5897.87
14	Tamil Nadu		23	53		76	82	37617.64	30094.11	15047.06
15	Uttar Pradesh	4	18			22	28	58469.95	46775.96	24264.99
16	West Bengal	1	12			13	14	18736.93	14989.54	7775.85
	Total	15	186	76	3	280	345	447847.03	361328.85	183788.30